

12.25 hrs.

RE: FAST BY SHRI M. N. GOVINDAN NAIR, M.P. FOR JUDICIAL INQUIRY INTO INCIDENTS IN AGRA—contd.

MR. SPEAKER: I understand that the hon. Minister of Parliamentary Affairs wants to make a very important announcement regarding Shri Govindan Nair. I hope he has the permission of the House to make that statement now.

SEVERAL HON. MEMBERS: Yes.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I am glad to inform the House that the Chief Minister of UP has announced that a judicial inquiry will be conducted into the incidents at Agra. A retired High Court Judge will be appointed to preside over the enquiry under the Commissions of Inquiry Act.

SHRI VAYALAR RAVI: Sir, may I make a submission. Let the Minister of Parliamentary Affairs meet Shri Govindan Nair and convey to him and request him to give up his fast.

SHRI VASANT SATHE: I want to move that whole House resolves to request Shri Govindan Nair to give up his fast.

MR. SPEAKER: Let me, on behalf of the House and every section of the House, appeal to Shri Govindan Nair to give up his fast. I would make this appeal.

SHRI A. BALA PAJANOR (Pondicherry): Instead of the Minister of Parliamentary Affairs making this announcement, it should have been done by the Prime Minister.

12.37 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
—contd.

FLOODS IN U.P., ASSAM AND BIHAR—contd.

SHRI YADVENDRA DUTT: Sir, will you allow me two supplementaries. Last time you allowed two supplementaries.

MR. SPEAKER: Then you should not have any supplementary today.

SHRI YADVENDRA DUTT: I would ask the hon. Minister of Agriculture to understand one thing very clearly, namely, that floods have become an annual feature of this country. What we get year by year is a statement that they are doing this relief, that relief. The relief by itself has become a vested interest in corruption. I can give you one example of Balia. For the last so many years efforts have been made for stopping the floods in Ganga but with no success. Will he kindly compare the expenditure that the Government have incurred during the last 30 years on these floods with the proposed expenditure for the implementation of the Dastur Plan for linking up all the rivers in India, thereby saving this country from perpetual annual floods and droughts? Will he assure this House that this scheme will be taken up so that this country is saved perpetually from floods and droughts. Giving ordinary relief of a few hundreds of rupees for a house, or a few hundred rupees for one crop or cattle is no relief, because everything is given as 'accavi loan. May I ask the hon. Minister of Irrigation whether he is prepared to have any permanent scheme for giving relief to agriculturists like crop and cattle insurance against floods, fire and hail. I have put two clear questions to him, and I hope he will be good enough to assure the House on these two points so that perpetually our people do not